GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2720
ANSWERED ON:10.12.2012
BAN ON EXPORT OF BEEF
Ganpatrao Shri Jadhav Prataprao;Kashyap Shri Virender;Rama Devi Smt. ;Thakur Shri Anurag Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantity of processed meat and beef exported along with the foreign exchange earned therefrom during each of the last three years and the current year, value- wise;
- (b) whether the Government has decided to lift the ban imposed on export of beef;
- (c) if so, the reasons therefor;
- (d) whether several social and religious organisations have represented the Government against the decision for removal of any such ban imposed on the export of beef from the country; and
- (e) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) Under the existing Foreign Trade Policy, the export of beef (meat of cow, oxen and calf) is prohibited and is not permitted to be exported. The quantity and value of processed meat exported during the last three years and current year is as under:

Qty, in MT Value in US\$ Mill.

Product 2009-10 2010-11 2011-12 2012-13 (April- July)

QTY VALUE QTY VALUE QTY VALUE QTY VALUE

Processed 716.19 2.02 1305.96 4.28 1703.12 6.26 849.33 2.68 meat Source: DGCIS

- (b) No, Madam.
- (c) Does not arise.
- (d) & (e) Yes, Madam. There is no such proposal to lift the prohibition on export of beef.